

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. LOKAA HOUSING PRIVATE LIMITED OPERATING IN THE REAL
ESTATE ACTIVITIES AT CHENNAI, TAMIL NADU
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. LOKAA HOUSING PRIVATE LIMITED CIN: U45500TN2018PTC123743
2.	Address of the registered office	Plot No.5 / Flat No.101, 1st Floor No.14 Kannappa Nagar Extension, Thiruvanniyur, Chennai, Tamil Nadu, India, 600 041.
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located	Plot No.5 / Flat No.101, 1st Floor No.14 Kannappa Nagar Extension, Thiruvanniyur, Chennai, Tamil Nadu, India, 600 041.
5.	Installed capacity of main products/ services	The Company's major revenue is from the construction and sale of apartments.
6.	Quantity and value of main products/ services sold in last financial year	As per Audited Financials, turnover from operations for the FY 2021-2022 is NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Can be collected from the office of RP M/s. SPP Insolvency Professionals LLP, 2 nd Floor, CODISSIA GD Naidu Towers, Huzur Road, Coimbatore 641018 Ph.no:73730 52341/ 94888 10404
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	[email to lokaahousing.cirp@gmail.com / ipeadmin@sppgroups.com]
10.	Last date for receipt of expression of interest	09 th December 2025
11.	Date of issue of provisional list of prospective resolution applicants	19 th December 2025
12.	Last date for submission of objections to provisional list	24 th December 2025 (Within 5 days from the date of issue of Provisional List)
13.	Date of issue of final list of prospective resolution applicants	03 rd January 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03 rd January 2026

15	Last date for submission of resolution plans	02 nd February 2026
16.	Process email ID to submit EOI	lokaahousing.cirp@gmail.com

Place: Coimbatore
Date: 22/11/2025

For Lokaa Housing Pvt Ltd
(Under CIRP)

(Designated Partner)
SPP Insolvency Professionals LLP
Resolution Professional

CA. Mahalingam Suresh Kumar
Designated Partner and Authorized Signatory
M/s. SPP Insolvency Professionals LLP [IPE] acting as
RP of M/s. Lokaa Housing Private Limited
IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033

